

Nature of Case – Cr.Appl(SJ) (8290/2020)

Yuvraj Kumar Vs. State of Jharkhand.

Advocate – Nilesh Kumar

DEFECTS : -

8. Cr.Appl(SJ)-743/19,DD on 7.11.19, not mentioned correctly at para 2.

9(i) Name spelling of Appellant appears to differ from execution at Vak.

(ii) Duly certified to be true T/c of pg 22 to 25,31,32 may be filed.

(iii) fairly legible copy of pages 28,29,30 or duly certified to be true may be filed.